

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.18607 of 2021**

*Sanjiv Joshi*

...

*Petitioner*

In Person

-Versus-

*State of Odisha & Others*

...

*Opposite Parties*

Mr. B.P. Tripathy,

Additional Government Advocate

**CORAM:**

**JUSTICE S. TALAPATRA**

**JUSTICE SAVITRI RATHO**

**ORDER**

**27.07.2023**

**Order No.**

**23.**

1. This matter is taken up through Hybrid Arrangement (Virtual/Physical Mode).
2. Mr. Sanjiv Joshi, the petitioner in person has appeared through the Virtual High Court, Kalahandi and Mr. B.P. Tripathy, learned Additional Government Advocate has appeared for the Opposite Parties. A few of the Opposite Parties are also in attendance through the virtual mode.
3. The petitioner has stated that he has not received the copy of the reply filed by the C.D.M.Os. Mr. Tripathy, learned Additional Government Advocate has undertaken that on collecting the e-mail address of the petitioner, he will send the copy of the reply to the petitioner.
4. Let the matter be listed on 28<sup>th</sup> August, 2023.

If any response affidavit is required to be filed, such affidavit shall be filed by the petitioner by the next date.

**(S. Talapatra)**  
**Judge**

**(Savitri Ratho)**  
**Judge**

